

Seventeenth Loksabha

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Title: Regarding demands of pensioners under Employees Pension Scheme (EPS) – 1995

SHRI VINAYAK BHAURAO RAUT (RATNAGIRI-SINDHUDURG): Sir, several demands of pensioners under Employees Pension Scheme (EPS) 1995 for revision of their pension, D.A. and other retirement benefits, etc. have been pending with the Government of India for a long time for settlement. However, till date, their demands have not been fulfilled by the Government of India in spite of several Memoranda/Representations submitted by the Pensioners' Associations/Unions to the concerned Central Government Authorities from time to time. An All-India Convention of EPS Pensioners was also held on 7th December, 2022 at Ramlila Ground, New Delhi under the auspices of EPS Pensioners United Action Committee. After detailed deliberations on the long pending demands of the pensioners under the EPS-1995, the EPS (1995) Pensioners United Action Committee submitted a detailed memoranda on their demands to the hon. Minister of Labour and Employment and Central Provident Fund Commissioner for early settlement. I would, therefore, request the hon. Minister of Labour and Employment, Government of India to kindly consider the long pending demands of pensioners under EPS 1995 for revision of their pension, D.A. and other retirement benefits, etc. favourably at the earliest.

माननीय सभापति: श्री सुकांत मजूमदार ।

... (व्यवधान)

श्री सुदर्शन भगत जी ।